

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the **06th** September, 2021

NO. HC.VII-138/2019/4020/A ### The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed officers in Grade-III of the Assam Judicial Service, to undergo Induction Training in the Judicial Academy, Assam commencing **w.e.f. 18-09-2021**.

Sl. No.	Name of the newly appointed Officers	Designation and place of posting
1.	Smti Jusmita Borgohain	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi.
2.	Shri Pallav Ranjan Bora	Judicial Magistrate, 1 st Class, Tinsukia.
3.	Smti Princy Agarwal	Munsiff No.3, Dhubri.
4.	Smti Nabanita Buragohain	Judicial Magistrate, 1 st Class, Golaghat.
5.	Smti Salma Begum Laskar	Munsiff No.2, Karimganj.
6.	Shri Nitesh Sharma	Munsiff No.2, Haflong, Dima Hasao.
7.	Smti Pallavi Kalita	Judicial Magistrate, 1 st Class, Sivasagar.
8.	Smti Moazzida Begum	Judicial Magistrate, 1 st Class, Barpeta.
9.	Shri Haidar Ali	Munsiff No.2, Dhemaji.
10.	Shri Dimbeswar Roy	Judicial Magistrate, 1 st Class, Baksa.
11.	Smti Nidhi Agarwal	Judicial Magistrate, 1 st Class, Hojai.
12.	Smti Nilakshi Bhattacharya	Judicial Magistrate, 1 st Class, Barpeta.
13.	Shri Sanjay Karmakar	Munsiff No.3, Cachar, Silchar.
14.	Smti Deborninee Devi	Munsiff No.2, Tinsukia.
15.	Smti Reeti Goswami	Judicial Magistrate, 1 st Class, Hojai.
16.	Smti Bhashyarima Bhuyan	Munsiff No.5, Kamrup(M) Guwahati,
17.	Smti Dipika Sarma	Munsiff, Bilasipara, Dhubri.
18.	Shri Gitartha Kumar	Judicial Magistrate, 1 st Class, Chirang.

19.	Shri Prosoon Sur	Munsiff No.4, Silchar, Cachar.
20.	Smti Margaret Thomas Deka	Judicial Magistrate, 1 st Class, Jorhat.
21.	Smti Purabi Rahang	Munsiff No.2, Sivasagar.
22.	Smti Adrita Goswami	Judicial Magistrate, 1 st Class, Tezpur.
23.	Smti Dipshikha Pathak	Judicial Magistrate, 1 st Class, Nagaon.
24.	Shri Manash Pratim Bhuyan	Munsiff No.2, Karbi Anglong, Diphu.
25.	Shri Dharendra Newar	Munsiff No.2, Nalbari.
26.	Smti Chayanika Hazarika	Judicial Magistrate, 1 st Class, North Lakhimpur.
27.	Smti Mayurakshi Bordoloi	Judicial Magistrate, 1 st Class, Chirang.

Further, it is also directed that the newly appointed 27 (twenty-seven) Grade-III Judicial Officers are to report the Judicial Academy, Assam at Amingaon on **17-09-2021 at 11.00 A.M.** positively.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo NO. HC.VII-138/2019/4021-4034/A

Date: 06-09-2021

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola for information and necessary action.

(The officers are placed on deputation for the programme on condition that (a) the officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules).

3. The Registrar (Vig. / Admin. / Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Baksa / Barpeta / Cachar, Silchar / Chirang / Darrang / Dhemaji / Dhubri / Dima Hasao / Golaghat / Hojai / Jorhat / Kamrup (M) / Karimganj / Karbi Anglong / Lakhimpur / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia

(He/ She is requested to inform the concerned Judicial Officer(s) under his/her District accordingly)

6. The Chief Judicial Magistrate,
Baksa / Barpeta / Cachar, Silchar / Chirang / Darrang / Dhemaji / Dhubri
/ Dima Hasao / Golaghat / Hojai / Jorhat / Kamrup (M) / Karimganj /
Karbi Anglong / Lakhimpur / Nagaon / Nalbari / Sivasagar / Sonitpur /
Tinsukia
7. The Joint Registrar (PM&P) / (Judicial) / (Vigilance), Gauhati High Court,
Guwahati.
8. The nominated Judicial Officers concerned.
9. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
10. The Administrative Officer, Judicial Academy, Assam with a request to
place the Notification before the Hon'ble Director, Judicial Academy.
11. The Project Manager, Gauhati High Court, Guwahati.
***(He is requested to upload the Notification immediately in the
official website of the Gauhati High Court, Guwahati).***
12. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court,
Guwahati.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.
14. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Sapadia
06.09.21
REGISTRAR (JUDICIAL)